

(c) whether such purchases are often made from non-manufacturers who function as intermediaries ; and

(d) the number of tests made in respect of each product before it is administered ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) The All India Institute of Medical Sciences itself buys its requirements.

(b) "Random testing" of drugs and medicines is done by the Drugs Controller, Delhi Administration at his own volition. Where necessary, he does so at the request of the All India Institute of Medical Sciences.

(c) Normally, purchases are made only from the manufacturers or their accredited distributors. Purchases from non-manufacturers are made only in inescapable situations.

(d) Besides the tests carried out by the Drugs Controller, Delhi Administration, the medicines before being administered to the patient, are checked in respect of any discoloration, presence of foreign body and date of expiry. Whenever indicated, sensitivity test is also performed.

Fertiliser Complex in North Area of West Bengal

*1072. **SHRI B. K. DASCHOWDHURY :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether in view of larger demand for fertiliser in North area of West Bengal, his Ministry has decided to establish a Fertiliser Complex in that area ;

(b) whether sometime back on the basis of an Expert Committee Report, Planning Commission gave its opinion that a Fertiliser Project may be established in North Bengal ; and

(c) if so, the reaction of Government thereon ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) There is no proposal, at present, to set up a fertiliser complex in North Bengal.

(b) No, Sir. Government is not aware of any Expert Committee report suggesting the location of a fertiliser factory in North Bengal.

(c) Does not arise.

Repatriation of Dividends by Pharmaceutical Firms

*1073. **SHRI K. S. CHAVDA :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the number of foreign Pharmaceutical firms having more than 50 per cent equity participation, who have repatriated money by way of dividends, royalties and over-invoicing during the last three years and money repatriated by each firm ;

(b) whether the technical know-how of tablets, injectables is available in the country yet expansions have been given to foreign firms ; and

(c) if so, whether Government intend to utilise the technical know-how of our country in this matter ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :

(a) There are 35 foreign firms having more than 50% equity participation. This Ministry has no information regarding the over-invoicing by any these firms. The other information regarding repatriation of dividends, royalties, etc. is being collected and will be laid on the Table of the House in due course.

(b) and (c). Technical know-how, whether available with the aforesaid foreign firms or the Indian companies, is utilised to the fullest extent possible and import of foreign know-how is restricted only to areas where indigenous know-how is not currently available or is not likely to be available in the foreseeable future. Each case for expansion of capacity is considered on its merits keeping the national interest in view.

Loss to Trombay Unit of Fertiliser Corporation of India

*1074. **SHRI RAJDEO SINGH :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Trombay Unit of Fertiliser